

1	2	3	4	5	6	7	8
5.	Mizoram	850.00	1000.00	1250.00	1500.00	1700.00	6300.00
6.	Nagaland	900.00	1200.00	1526.27	1500.00	1810.00	6936.27
7.	Sikkim	691.14	852.00	1045.00	1175.00	1400.00	5163.14
8.	Tripura	1220.00	1450.00	1680.00	1860.00	1950.00	8160.00
TOTAL (States)		11275.45	14738.51	17701.27	21010.00	24997.00	89722.23

Source: Planning Commission

Visa issue with US and Canada

†3903. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that our bonafide citizens have to face lots of difficulties in getting American and Canadian visas and huge number of visa applications of people are rejected resulting in economic and mental loss of citizens of our country whereas the leaderships of these countries have expressed their commitment to build relationship with people of India;

(b) whether Government has firmly presented its case with Governments of both these countries on this issue despite the fact that issuing visa is their sovereign right and internal matters of those countries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):

(a) The Government is aware that not all Indian applicants for United States and Canada visas are successful in getting visas.

(c) While Government recognizes that visa policy and procedures are the prerogative of the host country, the Government, in its dialogue with the United States and Canada emphasizes that policies to facilitate movement of people, professionals and business travellers strengthens bilateral relations, including through people to people contacts and mutually beneficial economic ties.

†Original notice of the question was received in Hindi.